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1980-81 along with the Audited Accounts and the comments of the Comptroller and Audior General thereon. [Placed in Library. See No. LT-4179/82]

- (b) (i) Review by the Government on the working of the National Mineral Development Corporation Limited, Hyderabad, for the year 1980-81.
- (ii) Annual Report of the National Mineral Development Corporation Limited, Hyderabad, for the year 1980 81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—4180/82]
- (c) (i) Review by the Government on the working of the Indian Iron and Steel Company Limited, Calcutta, for the year 1980-81.
- (ii) Annual Report of the Indian Iron and Steel Company Limited, Calcutta, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (2) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (a), (b) and (c) of item (1) above. [Placed in Library. See No. LT-4181/82]

Annual Report etc. of Damodar Valley Corporation for 1980-81 and Budget Estimates of Damodar Valley Corporation for 1982-83

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIK-RAM MAHAJAN): I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Damodar Valley Corporation for the year 1980-81 along with Accounts and the Audit Report thereon, under subsection (5) of section 45 of the Damodar Valley Corporation Act, 1948.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Damodar Valley Corporation, for the year 1980-81.
- (2) A statement (Hindi and English versons) showing reasons for delay in laying the papers mentioned at (1) above.
- (3) A copy of the Budget Estimates (Hindi and English versions) of Damodar Valley Corporation, for the year 1982-83 under sub-section (3) of section 44 of the Damodar Valley Corporation Act, 1948. [Placed in Lorary. See No. LT-4182/82]

(व्यवधान)

भ्राज्यक्ष महोदय: ग्राप क्यों कर रह हैं, डिस्कशन ग्रा रहा है, ग्रा रहा है।

Annual Accounts etc. of Central Board for Prevention and Control of Water Pollution, New Delhi for 1980-81, Report of and Review on C.S.I.R. for 1980-81, and Report of and Review on Tata Institute of Fundamental Research, Bombay for 1979-80

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): On behalf of Shri Chandra Pratap Narain Singh, I beg to lay on the Table:

- (1) A copy of the Annual Accounts (Hindi and English versions) of the Central Board for the Prevention and Control of Water Pollution, New Deihi, for the year 1980-81 together with Audit Report thereon, under sub-section (6) of section 40 of the Water (Prevention and Control of Pollution) Act, 1974. [Placed in Library, See No. LT-4183/82]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Council of Scientific and Industrial Research, New Delhi, for the year 1980-81